

**CENTRAL FISHERIES CORPORATION**

1471. **SHRI BANKA BEHARY DAS** : Will the Minister of **FOOD AND AGRICULTURE** be pleased to state :

(a) whether Government have finally decided to wind up the Central Fisheries Corporation; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE)** : (a) and (b) No decision has been taken to wind up the Central Fisheries Corporation. In the context of a review of the Corporation's working which has shown that its potential for augmenting fish supplies to Calcutta is limited, the question of the future of the Corporation is under consideration. In this connection, the feasibility of the Corporation being taken over by the West Bengal Government under suitable terms and conditions is being examined.

1472. [*Transferred to the 2nd September, 1970.*]

**AMENDMENTS IN THE INDUSTRIAL DISPUTE ACT**

1473. **DR. B. N. ANTANI** :  
**SHRI RUDRA NARAIN JHA** :  
**SHRI GODEY MURAHARI** :  
**SHRI P. S. PATIL** :

Will the Minister of **LABOUR AND REHABILITATION** be pleased to state:

(a) whether Government propose to amend the Industrial Dispute Act to protect the rights and privileges of the hospital workers adversely affected by the recent verdict of the Supreme Court; and

(b) if so, by when ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA)** : (a) and (b) This matter, alongwith other related issues, was considered by the Standing Labour

Committee at its meeting held on the 23rd and 24th of July, 1970. The general view was that this category of employees, alongwith certain others, should be given necessary protection either under the Industrial Disputes Act or other suitable legislation. Further action is to be taken in the light of those discussions.

**DEMAND OF THE BEAS PROJECT**

1474. **DR. B. N. ANTANI** :  
**SHRI B. N. MANDAL** :  
**SHRI RUDRA NARAIN JHA** :  
**SHRI GODEY MURAHARI** :

Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether Government have received a charter of demands from the workers union of the Beas Project, Sutlej Beas and Bhakra Project some time back;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA)** : (a) to (c) According to available information, the Workers Union, Beas Dam, Talwara Township, presented a Demands, Notice on June 2, 1970. Subsequently, two of the workmen are reported also to have resorted to hunger strike from July 2, 1970 to press the demands. Their main demands related to revision of pay scales, enhancement of project allowance, grant of casual leave to workcharged employees, payment of house rent allowance, etc. The workers' demands were discussed at various levels and such relief as was justified, was provided. The Workers Union is reported to have called off the strike on July 21, 1970.

1475. [*Transferred to the 27th August, 1970.*]